

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **17th** day of **October**, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No.330/01012/2016
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Suman Mishra.

.....Applicant.

By Advocates – Shri Vikas Goswami/Shri R.K. Upadhyay.
Shri A.K. Upadhyay.

V E R S U S

Union of India & others.

.....Respondents.

By Advocates : Ms. Shikha Dixit.

O R D E R

List revised. None present for the applicant. Shri Shiv Mangal Singh proxy counsel for Ms. Shikha Dixit, counsel for the respondents is present.

2. Record reveals that the applicant and the counsel were absent even on last occasion i.e. on 07.08.2019. Today, also nobody appears on behalf of applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

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